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No. 19, Wednesday, December 16, 2009/ Agrahayana 25, 1931 (Saka)**

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OFFICERS OF LOK SABHA

THE SPEAKER

Shrimati Meira Kumar

THE DEPUTY SPEAKER

Shri Karia Munda

PANEL OF CHAIRMEN

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Franciso Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Shri Beni Prasad Verma

Dr. Girija Vyas

SECRETARY GENERAL

Shri P.D.T. Achary

LOK SABHA DEBATES

LOK SABHA

Wednesday, December 16, 2009/ Agrahayana 25, 1931 (Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

...(व्यवधान)

(At this stage, Shri Shailendra Kumar and some other hon'ble Members came and stood on the floor near the Table)

(व्यवधान)

अध्यक्ष महोदया : आप कुछ नोटिस देंगे, तभी तो आपकी बात सुनेंगे। आप किस चीज पर बोलना चाहते हैं?

...(व्यवधान)

अध्यक्ष महोदया : आप लोग अपनी सीटों पर जाइये और बताइये कि आप क्या कहना चाहते हैं?

...(व्यवधान)

MADAM SPEAKER : Nothing will go on record.

*(Interruptions) ...**

अध्यक्ष महोदया : आप नारे क्यों लगा रहे हैं, आप बताइये कि आप क्या बोलना चाहते हैं? किसानों से जुड़ा हुआ महत्वपूर्ण प्रश्न आ रहा है, आप बताइये कि आप क्या कहना चाहते हैं? मुलायम सिंह जी, आपका क्या कहना है?

...(व्यवधान)

अध्यक्ष महोदया : किस बात पर यह सब कर रहे हैं?

श्री मुलायम सिंह यादव (मैनपुरी): महंगाई पर।

अध्यक्ष महोदया : एक मिनट रुकिये। नारे रोकिये। महंगाई पर चर्चा 26 नवम्बर को हो चुकी है। अब क्या चाहिए? आप लोग वापस जाइये। आपका प्रश्न काल का सस्पेंशन रिजैक्ट कर दिया गया है और आपका एडजर्न-मोशन भी नियम के विरुद्ध है, वह भी अस्वीकार कर दिया है, महंगाई पर चर्चा हो चुकी है, अब आप क्या चाहते हैं?

...(व्यवधान)

अध्यक्ष महोदया : प्रश्न काल चलने दीजिए। मुलायम सिंह जी, आप बताइये, आप क्या चाहते हैं?

...(व्यवधान)

अध्यक्ष महोदया : आप नारे मत लगाइये, आप बताइये कि आप क्या चाहते हैं?

श्री मुलायम सिंह यादव : महंगाई पर रोक लगाओ।

... *(Interruptions)*

* Not recorded

MADAM SPEAKER : The House stands adjourned to meet again at 11.30 a.m.

11.04 hrs.

*The Lok Sabha then adjourned till Thirty Minutes
past Eleven of the Clock.*

11.30 hrs.

The Lok Sabha re-assembled at Thirty-Minutes past Eleven of the Clock.

(Madam Speaker in the Chair)

... (Interruptions)

11.30½ hrs.

(At this stage, Shri Gopinath Munde and some other hon. Members came and stood on the floor near the Table.)

11.31 hrs.

(At this stage, Dr. N. Sivaprasad and some other hon. Members came and stood on the floor near the Table.)

... (Interruptions)

अध्यक्ष महोदया आप कृपया प्रश्नकाल चलने दीजिए।

... (व्यवधान)

MADAM SPEAKER: The House stands adjourned to meet again at 12 noon.

11.31 hrs.

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs.

The Lok Sabha re-assembled at Twelve of the Clock.

(Madam Speaker in the Chair)

... (Interruptions)

12.0 ½ hrs.

(At this stage, Shri Dharmendra Yadav and some other hon. Members came and stood on the floor near the Table.)

12.01 hrs.

PAPERS LAID ON THE TABLE

MADAM SPEAKER: Now, Papers to be laid.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN):

Madam, I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2008-2009.

(Placed in Library, See No. LT-1350/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Plant Genome Research, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute for Plant Genome Research, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1351/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2008-2009.

(Placed in Library, See No. LT-1352/15/09)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1353/15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bose Institute, Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT-1354/15/09)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT-1355/15/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Science Congress Association, Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT-1356/15/09)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2008-2009.

(Placed in Library, See No. LT-1357/15/09)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2008-2009.

(Placed in Library, See No. LT-1358/15/09)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Officers Institute, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Officers Institute, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1359/15/09)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1360/15/09)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Society (Sanskriti School), New Delhi, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Society (Sanskriti School), New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1361/15/09)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, New Delhi, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Kendriya Bhandar, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1362/15/09)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Grih Kalyan Kendra, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1363/15/09)

(15) A copy each of the following papers (Hindi and English versions) under article 323 (1) of the Constitution:-

- (i) The 59th Annual Report of the Union Public Service Commission, New Delhi, for the year 2007-2008.
- (ii) Memorandum explaining reasons for non-acceptance of advice of the Union Public Service Commission in respect of cases referred to in Chapter 10 of the Report.

(Placed in Library, See No. LT-1364/15/09)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Mumbai, for the year 2008-2009, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT-1365/15/09)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Mumbai, for the year 2008-2009, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tata Memorial Centre, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT-1366/15/09)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Kolkata, for the year 2008-2009, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Saha Institute of Nuclear Physics, Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT-1367/15/09)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2008-2009, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Physics, Bhubaneswar, for the year 2008-2009.

(Placed in Library, See No. LT-1368/15/09)

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Harish-Chandra Research Institute, Allahabad, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Harish-Chandra Research Institute, Allahabad, for the year 2008-2009.

(Placed in Library, See No. LT-1369/15/09)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Chennai, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Mathematical Sciences, Chennai, for the year 2008-2009.

(Placed in Library, See No. LT-1370/15/09)

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Plasma Research, Gandhinagar, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Plasma Research, Gandhinagar, for the year 2008-2009.

(Placed in Library, See No. LT-1371/15/09)

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Mumbai, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Atomic Energy Education Society, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT-1372/15/09)

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 2008-2009.

(Placed in Library, See No. LT-1373/15/09)

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the S. N. Bose National Centre for Basic Sciences, Kolkata, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the S. N. Bose National Centre for Basic Sciences, Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT-1374/15/09)

- (26) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2008-2009.
- (ii) Annual Report of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1375/15/09)

- (b) (i) Review by the Government of the working of the Indian Rare Earth Limited, Mumbai, for the year 2008-2009.
- (ii) Annual Report of the Indian Rare Earth Limited, Mumbai, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library, See No. LT-1376/15/09)
- (c) (i) Review by the Government of the working of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2008-2009.
- (ii) Annual Report of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library, See No. LT-1377/15/09)
- (d) (i) Review by the Government of the working of the Electronic Corporation of India Limited, Hyderabad, for the year 2008-2009.
- (ii) Annual Report of the Electronic Corporation of India Limited, Hyderabad, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (Placed in Library, See No. LT-1378/15/09)
- (e) (i) Review by the Government of the working of the Uranium Corporation of India Limited, Jaduguda, for the year 2008-2009.
- (ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1379/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): Madam, I beg to lay on the Table:--

(1) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Coal India Limited, Kolkata, for the year 2008-2009.

(ii) Annual Report of the Coal India Limited, Kolkata, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1380/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Statistical Commission, New Delhi, for the year 2008-2009.

(ii) A copy of the Action Taken Report (Hindi and English versions) on the Recommendations contained in the Annual Report of the National Statistical Commission, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1381/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT-1382/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, on behalf of my colleague, Shri Jairam Ramesh, I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Salim Ali Centre of Ornithology and Natural History, Coimbatore, for the year 2008-2009, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salim Ali Centre of Ornithology and Natural History, Coimbatore, for the year 2008-2009.
- (Placed in Library, See No. LT-1383/15/09)
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Chennai, for the year 2008-2009, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the C.P.R. Environmental Education Centre, Chennai, for the year 2008-2009.
- (Placed in Library, See No. LT-1384/15/09)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 2008-2009, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Environment Education, Ahmedabad, for the year 2008-2009.
- (Placed in Library, See No. LT-1385/15/09)
- (4) A copy of the Notification No. S.O. 2942(E) (Hindi and English versions) published in Gazette of India 18th November, 2009, making certain amendments in the Notification No. S.O. 1621(E) dated the 27th September, 2006, issued under Sections 3 and 5 of the Water (Prevention and Control of Pollution) Act, 1974.
- (Placed in Library, See No. LT-1386/15/09)
- (5) A copy each of the following Notifications (Hindi and English versions) issued under various Sections of the Environment (Protection) Act, 1986:-
- (i) S.O. 2125(E) published in Gazette of India dated the 13th August, 2009 making certain amendments in the Notification No. S.O. 521(E) dated 20th February, 2009.

- (ii) S.O. 2493(E) published in Gazette of India dated the 30th September, 2009 constituting the Uttar Pradesh State Ganga River Conservation Authority.
- (iii) S.O. 2494(E) published in Gazette of India dated the 30th September, 2009 constituting the West Bengal State Ganga River Conservation Authority.
- (iv) S.O. 2495(E) published in Gazette of India dated the 30th September, 2009 constituting the Jharkhand State Ganga River Conservation Authority.
- (v) S.O. 2964(E) published in Gazette of India dated the 21st November, 2009 delegating the power vested on the Central Government under Section 20 of Environment (Protection) Act, 1986, to the West Bengal State Ganga River Conservation Authority.
- (vi) S.O. 2965(E) published in Gazette of India dated the 21st November, 2009 authorising the West Bengal State Ganga River Conservation Authority or any authority or officer authorized by such Authority for the purpose of filing complaint for taking cognizance of any offence under Environment (Protection) Act,1986.
- (vii) S.O. 2966(E) published in Gazette of India dated the 21st November, 2009 delegating the power vested on the Central Government under Section 20 of Environment (Protection) Act, 1986, to the Jharkhand State Ganga River Conservation Authority.
- (viii) S.O. 2967(E) published in Gazette of India dated the 21st November, 2009 authorising the Jharkhand State Ganga River Conservation Authority or any authority or officer authorized by such Authority for the purpose of filing complaint for taking cognizance of any offence under Environment (Protection) Act,1986.
- (ix) S.O. 2968(E) published in Gazette of India dated the 21st November, 2009 delegating the power vested on the Central Government under

Section 20 of Environment (Protection) Act, 1986, to the Uttar Pradesh State Ganga River Conservation Authority.

- (x) S.O. 2969(E) published in Gazette of India dated the 21st November, 2009 authorising the Uttar Pradesh State Ganga River Conservation Authority or any authority or officer authorized by such Authority for the purpose of filing complaint for taking cognizance of any offence under Environment (Protection) Act, 1986.

(Placed in Library, See No. LT-1387/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI V. NARAYANASAMY): Madam, I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2007-2008.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2007-2008, together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Buddhist Studies, Leh-Ladakh, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1388/15/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2007-2008, along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2007-2008.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-1389/15/09)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Salar Jung Museum, Hyderabad, for the year 2007-2008.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT-1390/15/09)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museum, Kolkata, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museum, Kolkata, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museum, Kolkata, for the year 2007-2008.

(Placed in Library, See No. LT-1391/15/09)

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the North East Zone Cultural Centre, Dimapur, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of North East Zone Cultural Centre, Dimapur, for the year 2007-2008.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT-1392/15/09)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Nehru Memorial Museum and Library, New Delhi, for the year 2007-2008.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT-1393/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table:--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Goa Sarva Shiksha Abhiyan Society, Panaji, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Goa Sarva Shiksha Abhiyan Society, Panaji, for the year 2007-2008.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1394/15/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Society, Chandigarh, for the year 2008-2009, along with Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Society, Chandigarh, for the year 2008-2009.
- (Placed in Library, See No. LT-1395/15/09)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Goa Sarva Shiksha Abhiyan Society, Panaji, for the year 2006-2007, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Goa Sarva Shiksha Abhiyan Society, Panaji, for the year 2006-2007.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.
- (Placed in Library, See No. LT-1396/15/09)
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2007-2008, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2007-2008.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.
- (Placed in Library, See No. LT-1397/15/09)
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Mohali, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Mohali, for the year 2008-2009, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Mohali, for the year 2008-2009.
- (Placed in Library, See No. LT-1398/15/09)
- (9) A copy of the Annual Accounts (Hindi and English versions) of the Atal Bihari Vajpayee Indian Institute of Information Technology and Management, Gwalior, for the year 2007-2008, together with Audit Report thereon.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
- (Placed in Library, See No. LT-1399/15/09)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Paschim Banga Sarva Shiksha Abhiyan, Kolkata, for the year 2007-2008, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Paschim Banga Sarva Shiksha Abhiyan, Kolkata, for the year 2007-2008.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
- (Placed in Library, See No. LT-1400/15/09)
- (13) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2007-2008, together with Audit Report thereon.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
- (Placed in Library, See No. LT-1401/15/09)
- (15) A copy of the Annual Accounts (Hindi and English versions) of the Nagaland University, Kohima, for the year 2006-2007, together with Audit Report thereon.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT-1402/15/09)

- (17) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2008-2009, together with Audit Report thereon.

(Placed in Library, See No. LT-1403/15/09)

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya-Bihar, Patna, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya-Bihar, Patna, for the year 2007-2008.

- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library, See No. LT-1404/15/09)

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2007-2008.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2007-2008.

- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.

(Placed in Library, See No. LT-1405/15/09)

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram University, Aizawl, for the year 2008-2009.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Mizoram University, Aizawl, for the year 2008-2009.

(Placed in Library, See No. LT-1406/15/09)

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Roorkee, Roorkee, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology Roorkee, Roorkee, for the year 2008-2009, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Roorkee, Roorkee, for the year 2008-2009.

(Placed in Library, See No. LT-1407/15/09)

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the University of Allahabad, Allahabad, for the year 2006-2007.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Allahabad, Allahabad, for the year 2006-2007.

(Placed in Library, See No. LT-1408/15/09)

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the University of Allahabad, Allahabad, for the year 2007-2008.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Allahabad, Allahabad, for the year 2007-2008.

- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (24) and (25) above.

(Placed in Library, See No. LT-1409/15/09)

- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 2008-2009, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Social Science Research, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1410/15/09)

- (28) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Kolkata, for the year 2007-2008, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Kolkata, for the year 2007-2008.
- (29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in Library, See No. LT-1411/15/09)

- (30) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Rural Institutes, Hyderabad, for the year 2008-2009, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Rural Institutes, Hyderabad, for the year 2008-2009.

(Placed in Library, See No. LT-1412/15/09)

- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Mahila Samata Society, Guwahati, for the year 2008-2009, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Assam Mahila Samata Society, Guwahati, for the year 2008-2009.

(Placed in Library, See No. LT-1413/15/09)

- (32) (i) A copy of the Annual Report (Hindi and English versions) of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2007-2008, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Uttar Pradesh Mahila Samakhya Society, Lucknow, for the year 2007-2008.

- (33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.

(Placed in Library, See No. LT-1414/15/09)

- (34) (i) A copy of the Annual Report (Hindi and English versions) of the National Bal Bhawan, New Delhi, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Bal Bhawan, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Bal Bhawan, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1415/15/09)

- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, for the year 2005-2006, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, for the year 2005-2006.

- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

(Placed in Library, See No. LT-1416/15/09)

- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, for the year 2006-2007, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, for the year 2006-2007.

- (38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

(Placed in Library, See No. LT-1417/15/09)

- (39) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1418/15/09)

- (40) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, Delhi, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Tibetan Schools Administration, Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1419/15/09)

- (41) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan-Kerala, Thiruvananthapuram, for the year 2007-2008, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan-Kerala, Thiruvananthapuram, for the year 2007-2008.

- (42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

(Placed in Library, See No. LT-1420/15/09)

- (43) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi (Part I & II), Delhi, for the year 2007-2008.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the University of Delhi (Part I & II), Delhi, for the year 2007-2008.
- (44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

(Placed in Library, See No. LT-1421/15/09)

- (45) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2008-2009.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Banaras Hindu University, Varanasi, for the year 2008-2009.

(Placed in Library, See No. LT-1422/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (DR. SHASHI THAROOR): Madam, I beg to lay on the Table:--

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the years 1999-2000 to 2006-2007, together with Audit Report thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1423/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA): Madam, I beg to lay on the Table:--

- (1) A copy of the Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 2008-2009, along with Audited Accounts.

(2) Statement regarding Review (Hindi and English versions) by the Government of the working of National Water Development Agency, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1424/15/09)

... (*Interruptions*)

12.03 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 4) Bill, 2009, which was passed by the Lok Sabha at its sitting held on the 11th December, 2009 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Jharkhand Appropriation (No. 3) Bill, 2009, which was passed by the Lok Sabha at its sitting held on the 11th December, 2009 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Jharkhand Contingency Fund (Amendment) Bill, 2009, which was passed by the Lok Sabha at its sitting held on the 11th December, 2009 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.03½ hrs.**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS****4th Report**

SHRI KARIA MUNDA (KHUNTI): Madam, I beg to present the Fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

... (*Interruptions*)

12.04 hrs.**COMMITTEE ON PUBLIC UNDERTAKINGS****1st Report**

SHRI V. KISHORE CHANDRA DEO (ARUKU): Madam, I beg to present the First Report (Hindi and English versions) of the Committee on Public Undertakings (2009-10) on Public Private Partnership in implementation of Road Projects by National Highways Authority of India in respect of Delhi Gurgaon Project based on C&AG's Performance Audit Report No. 16 of 2008.

... (*Interruptions*)

12.04½ hrs.**COMMITTEE ON GOVERNMENT ASSURANCES****1st to 4th Reports**

SHRI ANANDRAO ADSUL (AMRAVATI): Madam, I beg to present the First, Second, Third and Fourth Reports (Hindi and English versions) of the Committee on Government Assurances regarding requests for dropping of assurances.

12.05 hrs.

STANDING COMMITTEE ON DEFENCE

1st and 2nd Reports

SHRI SATPAL MAHARAJ (GARHWAL): Madam, I beg to present the following Reports of the Standing Committee on Defence (2009-10):

- (1) First Report (Hindi and English versions) on 'Demands for Grants of the Ministry of Defence for the year 2009-10'.
- (2) Second Report (Hindi and English versions) on 'Action Taken by the Government on the recommendations/observations of the Committee contained in their Thirty-sixth Report (Fourteenth Lok Sabha) on 'Status of implementation of Unified Command for Armed Forces'.

12.05 ½ hrs.

STANDING COMMITTEE ON INFORMATION TECHNOLOGY

1st and 2nd Reports

RAO INDERJIT SINGH (GURGAON): Madam, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Information Technology (2009-10):

- (1) First Report on Demands for Grants (2009-10) of the Ministry of Communications and Information Technology (Department of Posts).
- (2) Second Report on Demands for Grants (2009-10) of the Ministry of Information and Broadcasting.

... (*Interruptions*)



12.06 hrs.

BUSINESS ADVISORY COMMITTEE

10th Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, I beg to present the Tenth Report of the Business Advisory Committee.

12.07 hrs.

STATEMENTS BY MINISTERS

(i) Prime Minister's recent visit to Russia *

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): Madam Speaker, I beg to lay the Statement regarding the main outcomes of the hon. Prime Minister's recent visit to Russia.

The Prime Minister visited Moscow from December 6 to 8 for the Annual India-Russia Summit; these summits have been held regularly since the bilateral relationship was re-energised with the Declaration on Strategic Partnership in 2000. This was the Prime Minister's second visit to Russia In the year 2009, after the visit in June to Yekaterinburg for the multilateral summits of the BRIC (Brazil Russia India China) grouping and the SCO (Shanghai Cooperation Organisation).

The Annual Summit marked the culmination of a period of intense high-level engagement with Russia. Rashtrapatiji was in Russia on a very successful State visit in September, 2009. While the Annual Summit remains the principal vehicle to drive the Strategic Partnership, a very effective and robust institutional mechanism is in place to stimulate various aspects of the partnership. I had the opportunity to carry out a detailed review of bilateral relations, as the co-Chair of the Indo-Russian Inter-Governmental Commission, which held its 15th meeting in Moscow in October. My counterpart, Russian Deputy Prime Minister Sergei Sobyenin, visited India last month to prepare further for the Prime Minister's visit. My Cabinet colleagues for Defence, Commerce & Industry and Petroleum & Natural Gas also visited Russia in recent months for discussions on cooperation in specific sectors under their charge. In November, I also had the opportunity to host in Bangalore the ninth trilateral meeting of the Foreign Ministers of India, Russia and China.

* Laid on the Table and also placed in Library, See No. LT-1425/15/09.

During his visit, Prime Minister had detailed talks with his host President Dmitry Medvedev and also with Prime Minister Vladimir Putin. The talks covered a wide range of bilateral as well as regional and global matters. Both Russian leaders expressed a strong desire to deepen the traditional friendship and expand it in different directions.

Prime Minister and President Medvedev released a Joint Declaration between our countries on "deepening the strategic partnership to meet global challenges". This Declaration reaffirms that the strategic partnership between us is a key foreign policy priority for both countries. It also emphasises that the enduring friendship between India and Russia is mutually beneficial, has stood the test of time, and has emerged as a factor of peace and stability in the region and the world. The Declaration reflects the strong coincidence in the views of the two countries on regional and global issues.

The two sides extensively reviewed economic and trade ties. It was felt that trade had lagged behind the potential at a level of around US\$ 7 billion in 2008. The positive news is that despite the global economic downturn, India-Russian trade is expected to grow at about 8 per cent in the calendar year. A target of US\$ 20 billion has been set up for the year 2015. An agreement was signed between the Russian Bank for Development and Economic Affairs (Vnesheconombank) and the EXIM Bank of India, extending a line of credit of 100 million dollars for financing the export of Indian equipment, technology, goods and services to Russia.

In order to give a fillip to business level ties, the Prime Minister and Prime Minister Putin attended a meeting with CEOs of the largest and most dynamic companies on both sides, and discussed ways of promoting trade. The two sides identified enormous opportunities for investments in India in infrastructure development; in the pharmaceutical sector (including the joint development of new technologies in health) and also in telecommunications.

Substantive discussions were also held with the Russian leadership on cooperation in the field of hydrocarbon energy. ONGC (Videsh) Ltd made investments of more than US\$ 2.7 billion in the Sakhalin I project, which have

ensured both energy security and profit. Both sides expressed a desire to build upon this cooperation through joint ventures and joint projects in new areas of promise in the Russian North and East for exploration of oil and gas. A Memorandum of Understanding was signed between ONGC and the Russian company Sistema for possible cooperation and joint projects in the oil sector.

The two sides finalised negotiations on an agreement on cooperation in the peaceful uses of atomic energy, and initialled the agreed text during the visit. The Agreement envisages several areas for cooperation, including research & development, construction of nuclear power plants and supply of nuclear fuels.

Russia's desire to intensify R&D cooperation is reflective of India's achievements in nuclear science and technology. Hon'ble Members are aware that cooperation in the field of atomic energy has been continuing with Russia for more than two decades. We have an existing agreement of 1998 for cooperation in the construction of two 1000 MW nuclear power units. In December, 2008, we concluded an agreement for four additional units at Kudankulum. The Government of India has also recently allocated one more site in Haripur (West Bengal) for nuclear power reactors supplied by Russia.

Cooperation in the area of defence remains an important element of the India-Russia relationship. The defence relationship has moved far beyond a simple buyer-seller equation to also encompass joint design and production of defence equipment. The two sides reviewed the status of the ongoing defence cooperation and projects. Three agreements on defence cooperation were signed during the visit. One of these is an agreement extending bilateral military and technical cooperation for ten years beyond 2010. The agreement would facilitate access for our defence forces and defence industry to latest Russian equipment and technology, including for indigenous production. It provides the framework for acquisition, licensed production, upgrades and modernisation of defence equipment as well as the development of new and advanced weapon systems. Another agreement signed relates to after-sales support for the Russian arms and military equipment supplied to India. This

agreement would facilitate timely and adequate supply of spares and services for integrated maintenance of Russian-made military equipment supplied to India.

The two sides also discussed the long-standing Indo-Russian programme for cooperation in the space sector. It was decided to step up cooperation based on existing agreements in the flagship GLONASS (Global Navigational Satellite System) programme. Both sides expressed satisfaction at the pace of progress in other joint projects like Chandrayan 2 and YOUTHSAT.

Cultural exchanges and people to people contacts are a key element in the deepening of Indo-Russian relationship. An agreement was signed during the visit, on the programme of cultural exchanges between the two countries for the period 2010 to 2012. The 'Year of India' in Russia has just concluded with more than 150 different events in 2009, following up on the 'Year of Russia' in India in 2008. The scheduled closing ceremony was cancelled as a mark of respect for the victims of the fire tragedy in the Russian city of Perm. Prime Minister expressed the condolences of the people of India for this tragic event.

India and Russia have similar views on regional and international matters. On the situation in Pakistan, both sides expressed concern at the rise in the level of terrorist violence. On Afghanistan, the two sides emphasized the importance of continued engagement of the global community and agreed that drawing facile distinctions between 'good' and 'bad' Taliban could be counterproductive.

On the eve of his departure for Moscow, Prime Minister said that he proposed to discuss with the Russian leadership steps to raise our Strategic Partnership to the next level. It is clear from the outcomes of the visit that the relationship has indeed risen to a higher plane. The momentum imparted to the Strategic Partnership by PM's visit, will be sustained next year by the visit of Prime Minister Putin in March and President Medvedev later in the year for the next Annual Summit.

... (*Interruptions*)

(ii) Regarding Status of implementation of the recommendations contained in the 1st, 14th, 19th and 31st Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice*

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN):
Madam Speaker, I beg to lay the following statement.

The Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice had made 25 recommendations in its First Report on the Demands for Grants (2004-05) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has already been informed on 26.02.2009 that out of the above 25 recommendations, 23 recommendations had already been implemented or no further action remains to be taken on them. In regard to the remaining 2 recommendations, Madam, with your permission I lay one Statement on the Table of the House which indicate the status as on 31.08.2009 on these recommendations. Statement No. I indicates the position regarding these two recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by this Ministry.

Madam, with your kind permission I further state that the Committee had made 48 recommendations in its 14th Report on the Demands for Grants (2005-08) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has also been informed on 26.02.2009 that out of these, 38 recommendations had already been implemented or no further action remained to be taken on them. In regard to the

* Laid on the Table and also placed in Library, See No. LT-1426/15/09.

remaining 10 recommendations, Madam, with your permission I lay 2 Statements on the Table of the House which indicate the status as on 31.08.2009 of these recommendations. Statement No. II indicates the position regarding 4 of these recommendations which have since been implemented. Statement No.III lists the status of remaining 6 recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by this Ministry.

Madam, with your kind permission I also state that the Committee had made 74 recommendations in its 19th Report on the Demands for Grants (2007-08) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has also been informed on 26.02.2009 that out of these, 53 recommendations had already been implemented or no further action remained to be taken on them. In regard to the remaining 21 recommendations, Madam, with your permission I lay 2 Statements on the Table of the House which indicate the status as on 31.08.2009 of these recommendations. Statement No. IV indicates the position regarding 8 of these recommendations which have since been implemented. Statement No.V lists the status of remaining 13 recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by the Ministry of Personnel, Public Grievances & Pensions.

Madam, with your kind permission I further state that the Committee had made 48 recommendations in its 31st Report in Chapters III, IV & V, on the Action Taken Replies of the Government on the recommendations contained in the 25th Report on Demands for Grants (2008-09) of the Ministry of Personnel, Public Grievances and Pensions.

Chapter-III of the 31st Report contains 11 recommendations. Madam, with your permission, I lay two Statements on the Table of the House, i.e. Statement No.VI and Statement No.VII which indicate status as on 31.08.2009 of these recommendations. The Statement No. VI indicates the status of 10 recommendations

which have either been implemented and no further action is envisaged on the same. Statement No. VII lists the status of the remaining 1 recommendation which is being implemented. .

Chapter-IV of the 31st Report contains 36 recommendations. Madam, with your permission, I lay two Statements on the Table of the House, i.e. Statement No.VIII and Statement No.IX which indicate status as on 31.08.2009 of these recommendations. The Statement No. VIII indicates the status of 25 recommendations which have either been implemented and no further action is envisaged on the same. Statement No. IX lists the status of the remaining 11 recommendations which are being implemented.

Chapter-V contains 1 recommendation. Madam, with your permission, I lay Statement-X on the Table of the Houses which indicates the status as on 31.08.2009 of the one recommendation which is being implemented. The progress of implementation of the recommendation of the Committee is being closely monitored by the Ministry of Personnel, Public Grievances & Pensions.

(Interruptions)

MADAM SPEAKER: Item No.17, Dr. M. Veerappa Moily – Not present.

... *(Interruptions)*

12.08 hrs.**MATTERS UNDER RULE 377***

MADAM SPEAKER: Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. Members, who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over slips at the Table of the house within 20 minutes. Only those matters shall be treated as laid for which slips have been received at the Table within the stipulated time.

(i) Need to provide a special financial package to Eastern Uttar Pradesh similar to Bundelkhand for its development

श्री जगदम्बिका पाल (डुमरियागंज): महोदय, केन्द्र सरकार देश में व्याप्त क्षेत्रीय असंतुलन दूर करने हेतु समग्र विकास कर रही है। इस परिप्रेक्ष्य में उत्तर प्रदेश एवं मध्य प्रदेश के बुन्देलखंड इलाके के जनपदों के पिछड़ेपन को दूर करने हेतु केन्द्रीय सरकार ने 7266 करोड़ रुपये का बुन्देलखंड आर्थिक पैकेज दिया है। इसी तरह की परिस्थितियां पूर्वी उत्तर प्रदेश में भी विद्यमान हैं। पूर्वी उत्तर प्रदेश में पिछले कई वर्षों से भयंकर बाढ़ एवं मस्तिष्क ज्वर से बड़ी संख्या में मौत हो रही है। लाखों हैक्टेयर फसल के प्रभावित होने से लोग बड़ी संख्या में पलायन कर रहे हैं। भूख एवं बेरोजगारी की व्याप्त समस्या का समाधान ही पूर्वी उत्तर प्रदेश के अस्तित्व को बचा सकती है। देश का सर्वाधिक पिछड़ा क्षेत्र पूर्वी उत्तर प्रदेश है। हर वर्ष बाढ़ एवं सूखा वहां की नियति बन गई है। भूख एवं कर्ज के बोझ से आत्महत्या तक किसान कर रहे हैं। इन परिस्थितियों में किसानों के हितों एवं पूर्वी उत्तर प्रदेश को बुन्देलखंड आर्थिक पैकेज की तर्ज पर विशेष आर्थिक पैकेज जनहित में दिया जाना चाहिए।

*Treated as laid on the Table.

(ii) Need to sanction a special financial package for the groundnut growers especially for Anantapur district of Rayalaseema region of Andhra Pradesh who lost their produce due to deficient rain

SHRI ANANTHA VENKATARAMI REDDY (ANANTAPUR): Groundnut is grown in many parts of the Rayalaseema region of Andhra Pradesh especially in Anantapur district. For the past ten years, due to severe drought in the districts, the groundnut farmers are suffering from heavy losses due to no growth of the groundnut. In the Kharif season this year, they have sown groundnut in large areas but due to drought condition, all the investment was lost. In the four districts of Rayalaseema, groundnut is generally grown in more than 35 lakh acres of land but due to drought this year it was reduced to 23 lakh acres only. In Anantapur district the entire farmlands have become dry. Anantapur district used to be number one district in the growth of groundnut in the State. The groundnut production is generally 580 kgs. per hectare, but this year, in Anantapur district, it is a very meagre figure of just 2.5 kg per hectare.

In Rayalaseema, especially in Anantapur district, the farmers have lost all their investments due to sowing of groundnut and the crops failed because there was no rainfall in this Kharif season. I would request the Government to come to the rescue of the groundnut farmers in Andhra Pradesh, where the losses are very heavy, and consider sanctioning a special financial package to them. This would mitigate their losses to some extent and prepare them for the next sowing season.

(iii) Need to frame a policy for promotion of sports activities to achieve long term goals in international games and sports

SHRI K. P. DHANAPALAN (CHALAKUDY): With the second largest population in the world, our performance in the field of sports and games is insignificant compared to many tiny countries without the population of even a small state in our country. It is indeed a matter of pride and prestige that we are hosting the coming Commonwealth Games. It was announced that Rs. 678.00 crore (2008-09 to 2010-11) scheme is being implemented to improve the performance of the Indian contingent in the Commonwealth Games, 2010. Though the initiative deserves appreciation, it is to be noted that long term goals are to be set in this area and it is not prudent to expect short term results in the field of sports and games. In spite of the policy statements and efforts made so far, we are still lagging behind in emerging as a sporting nation. I would like to invite the attention of this House to the outstanding achievement of a Class XI boy from Kerala who won silver medal at World School Championship held in Estonia in Northern Europe. It is to be noted that the above achievement is made possible without much support of the State or Central Government. This was the first time that India is participating in the World School Championship and has sent a 12 member group of which five are from Kerala. Such talents of this nation and people behind them need to be supported.

The States and schools which put effort and deliver in the development of sports, need to be supported by the Government. There should be policies and programmes to support the schools as well as the students and coaches apart from improving the infrastructure available. Also, initiatives are required to achieve long term goals.

(iv) Need to increase the frequency of Gulf-bound Air India flights from Calicut

SHRI M.K. RAGHAVAN (KOZHIKODE): I wish to highlight a very serious issue relating to the cancellation of most of the flights operated by the Air India. Most of the Gulf-bound Air India flights from Calicut are being withdrawn and both foreign and private players are filling this gap. Some flights are also being operated by Air India Express. Air India Express has no base in most of the Gulf countries which is helping the local foreign carriers to facilitate the passengers from Gulf. In fact, Air India was operating around 80 flights per week from Sharjah alone which has now been drastically reduced. Most of the Indian destinations like Coimbatore, Goa Bangalore and in Kerala which was the monopoly of Air India, have been taken over by the Air Arabia. This is also adversely affecting the passengers in all respect including the baggage policy adopted by different airlines. With the withdrawal of Air India the upper class travellers are also switching over to other airlines which indirectly causes a loss to the national carriers.

I would like to urge the Government to reconsider the move and restore the Air India schedules to the Gulf.

(v) Need to issue orders to GAIL to pay compensation to the affected farmers whose crops were devastated due to laying of gas pipelines by GAIL, Vadodara, Gujarat

श्री रामसिंह राठवा (छोटा उदयपुर): महोदय, गेल इण्डिया लिमिटेड बडोदरा के द्वारा दाहेज-वेमार-विजापुर गैस पाईप लाईन बिछाने का कार्य वर्ष 2003 से गुजरात के दाहेज गाँव से शुरू किया गया जोकि दाहोद जिले के खंगेला गाँव से आगे विजय नगर होते हुए मध्य प्रदेश तक बिछाया गया लेकिन वर्ष 2004 में उक्त पाईप लाइन बिछाने का कार्य पूर्ण होने के बाद इसी वर्ष में वर्षा के मौसम के दौरान ये पाईप लाइन किसानों के खेतों में धंस जाने के कारण वर्ष 2004 के खेत उत्पादन और खेती की उपज पूर्ण रूप से नष्ट होने और रेस्टोरेशन की समस्या से उत्पन्न विपरीत परिस्थिति और किसानों की खेती को हुए नुकसान की भरपाई और उचित मुआवजा प्राप्त करने हेतु 3300 डी.वी.पी.एल. किसानों ने गेल इण्डिया लिमिटेड, बडोदरा को अपना प्रतिवेदन प्रेषित किया, लेकिन गेल इण्डिया लि0, बडोदरा द्वारा उन्हें कोई उचित मुआवजा नहीं दिया गया और इसी के चलते असरग्रस्त किसानों ने उच्च न्यायालय, गुजरात में अपनी याचिका दायर की। उच्च न्यायालय, गुजरात ने दिनांक 07.10.2009 को स्पेशियल सी.ए. 4938/09 और 4939/09 के अंतर्गत गेल इण्डिया लि0, बडोदरा को अपना आदेश जारी करते हुए और किसानों की दायर याचिका को स्वीकृत करते हुए ये आदेश जारी किया कि निम्नलिखित चार जिलों के असरग्रस्त किसानों के हक में कुल राशि रू0 53,47,91,817 एक सप्ताह के भीतर पी.डी. खाते में जमा किए जाएं।

1. भरुच जिला
2. बडोदरा जिला
3. पंचमहल जिला
4. दाहोरी जिला

लेकिन, अद्यतन स्थिति के अनुसार उक्त राशि को गेल इण्डिया लि0, बडोदरा द्वारा जमा नहीं की गयी है।

अतः मेरा माननीय पेट्रोलियम और प्राकृतिक गैस मंत्री महोदय जी से आग्रह और अनुरोध है कि इस विषय में वे प्रत्यक्ष रूप से हस्तक्षेप कर गेल इण्डिया लि0, बडोदरा को तत्काल आदेश जारी करें और पीड़ित गरीब किसानों के हक में उनकी बकाया राशि का भुगतान करे और निर्धन और आदिवासी किसानों को उचित न्याय दिलाने का प्रयास करें।

(vi) Need to expedite the construction of bridges between Karali and Jambusar and Vorbhata and Kokarvada over rivers Mahi and Narmada respectively

श्री मनसुखभाई डी. वसावा (भरुच): महोदय, राष्ट्रपिता महात्मा गांधी जी द्वारा चलाए गए नमक सत्याग्रह की याद में भारत सरकार ने साबरमती से डांडी तक एक राष्ट्रीय राजमार्ग बनाने का प्रस्ताव किया था जिसकी लंबाई 386 किलोमीटर की थी एवं सरकार ने 127 करोड़ रूपए की धनराशि भी इस कार्य के लिए स्वीकृत की थी। इस मार्ग का नाम राष्ट्रीय राजमार्ग नं. 226 दिया गया है। प्रथम चरण में बड़े उत्साह से इस पर काम किया गया था, परंतु दूसरे चरण का कार्य बहुत ही धीमी गति से किया जा रहा है जिसके कारण माही नदी पर कारली-जम्बूसर तक पुल अभी नहीं बना है। उसी तरह से नर्मदा नदी पर वोरभाटा-कोकरवाडा तक पुल का निर्माण का कार्य अभी तक आरंभ नहीं किया गया है।

सदन के माध्यम से सरकार से अनुरोध है कि प्रथम चरण की तरह दूसरे चरण का कार्य भी उत्साह से करते हुए माही नदी पर कारली-जम्बूसर तक एवं नर्मदा नदी पर वोरभाटा-कोकरवाडा तक पुल का निर्माण प्रस्तावनुसार जल्द किया जाये जिससे डांडी से साबरमती के बीच उक्त राष्ट्रीय राजमार्ग का निर्माण जल्द पूरा किया जा सके।

(vi) Need to improve the BSNL Telephone services in Tamluk, Kolaghat, Mahishadal and Durgachak areas of West Bengal

SHRI SUVENDU ADHIKARI (TAMLUK): There is no doubt that BSNL has a great importance in Telecom sector. At present in West Bengal the BSNL is not providing the expected customer services. Most of the times, the words are not audible while talking on mobile phone due to tower failure. There is frequent tower failure in urban areas besides cross connection. On one hand, the customers of BSNL are suffering due to problems in tower, on the other hand, the customer of other mobile operators enjoy full connectivity. Thousands of customers of BSNL are getting their phones disconnected. Though sanction for installing BSNL towers has been accorded for some places on NH 41 and at Mahishadal in Purba Medinipur, there is no progress in installing these towers.

In most of the places in the district of Purba Medinipur in West Bengal, there is no computerized system for registering complaints. As a result, the customers have to rush to BSNL centres for lodging complaints. In spite of this, their problems are not solved in due time. Consequently, they are surrendering their landline phones. Its broadband service is also not up to the mark. It is very slow.

In the light of these serious problems, I would like to request the Union Telecom Minister to take initiatives to solve the problems being faced by customers of BSNL in Tamluk, Kolaghat, Mahishadal and Durgachak areas in West Bengal.

(vii) Need to address the issues related to maternal health and uphold the right of health and nutrition services to women

SHRIMATI SUPRIYA SULE (BARAMATI): Presently vast areas of women's right relating to their lives and well-being remain neglected. Women's right to healthcare, especially maternal health services is one such area. An estimated 254 women die for every 1,00,000 live births each year, and the number of maternal deaths in India is the highest globally at around seventy thousand preventable deaths of women in their most productive age.

Data from the National Family Health Survey - 3 (2005-06) shows that maternal health and nutrition services unfortunately do not reach disadvantaged population such as to very poor, those in rural or remote areas, the Scheduled Castes and Tribes, and women from some minority communities. This makes such women more vulnerable to ill-health and death which is an issue of discrimination, inequality and social injustice.

Recent studies and documentation from six states also indicate that even if women did go to hospitals for delivery, there is no guarantee that they would be saved from illness or death.

I urge upon the Government to pay attention to address issues related to maternal health and uphold their right to health and nutrition services.

12.08 hrs.

**NATIONAL CAPITAL TERRITORY OF DELHI LAWS
(SPECIAL PROVISIONS) SECOND BILL**

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): I beg to move:

“That the Bill to make special provisions for the National Capital Territory of Delhi for a further period up to 31st day of December, 2010 and for matters connected therewith or incidental thereto, be taken in to consideration.”

MADAM SPEAKER: The question is:

“That the Bill to make special provisions for the National Capital Territory of Delhi for a further period up to 31st day of December, 2010 and for matters connected therewith or incidental thereto, be taken in to consideration.”

The motion was adopted.

MADAM SPEAKER: Nothing will go on record.

*(Interruptions) ...**

MADAM SPEAKER: Now we will now take up clause-by-clause consideration of the Bill. The question is:

“That clauses 2 to 5 stand part of the Bill.”

The motion was adopted.

Clauses 2 to 5 were added to the Bill.

Clause 1, the Enacting Formula, the Preamble and the Long Title were added to the Bill.

... (Interruptions)

SHRI S. JAIPAL REDDY: I beg to move:

“That the Bill be passed.”

MADAM SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.

* Not recorded

12.09 hrs.

PAYMENT OF GRATUITY (AMENDMENT) BILL

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Madam Speaker, I beg to move:

“That the Bill further to amend the Payment of Gratuity Act, 1972, be taken into consideration.”

MADAM SPEAKER: The question is:

“That the Bill further to amend the Payment of Gratuity Act, 1972, be taken into consideration.”

The motion was adopted.

... (Interruptions)

MADAM SPEAKER: Now we will now take up clause-by-clause consideration of the Bill. The question is:

“That clauses 2 and 3 stand part of the Bill.”

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

... (Interruptions)

SHRI MALLIKARJUN KHARGE: I beg to move:

“That the Bill be passed.”

MADAM SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.

12.10 hrs.**NATIONAL RURAL EMPLOYMENT GUARANTEE
(AMENDMENT) BILL**

MADAM SPEAKER: The House will now take up Item No.21.

... (*Interruptions*)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF
PANCHAYATI RAJ (DR. C.P. JOSHI): I beg to move:

“That the Bill to amend the National Rural Employment Guarantee Act,
2005, be taken into consideration.”

MADAM SPEAKER: The question is:

“That the Bill to amend the National Rural Employment Guarantee Act,
2005, be taken into consideration.”

The motion was adopted.

MADAM SPEAKER: The House will now take up clause-by-clause consideration of
the Bill.

The question is:

“That clause 2 stand part of the Bill.”

The motion was adopted.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

... (*Interruptions*)

MADAM SPEAKER: The Minister may now move that the Bill be passed.

DR. C.P. JOSHI: I beg to move:

“That the Bill be passed.”

MADAM SPEAKER: The question is:

“That the Bill be passed.”

The motion was adopted.

12.11 hrs.**COMMERCIAL DIVISION OF HIGH COURTS BILL, 2009 ***

MADAM SPEAKER: Shri M. Veerappa Moily.

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): I beg to move for leave to introduce a Bill to provide for the constitution of a Commercial Division in the High Courts for adjudicating commercial disputes and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

“That leave be granted to introduce a Bill to provide for the constitution of a Commercial Division in the High Courts for adjudicating commercial disputes and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI M. VEERAPPA MOILY: I introduce** the Bill.

... (*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 11 a.m. on 17th December, 2009.

12.13 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, December 17, 2009/Agrahayana 26, 1931 (Saka).

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**Introduced with the recommendation of the President